

year 2016-17, subject to the following for protecting the interests of the socially and economically backward students:

- (i) The SC/ST/PH students shall get complete fee waiver.
  - (ii) The most economically backward students (whose family income is less than ₹ 1 lakh per annum) shall get full remission of the fee.
  - (iii) The other economically backward students (whose family income is between ₹ 1 lakh to ₹ 5 lakh per annum) shall get remission of 2/3rd of the fee.
  - (iv) All students shall have access to interest free loans under the Vidyalaxmi Scheme for the total portion of the tuition fee payable.
- (c) and (d) No, Sir.

**Reimbursement of expenditure under 6th Pay  
Commission for Maharashtra**

1344. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the State Government of Maharashtra has requested for the early reimbursement of expenditure incurred on 6th Pay Commission for teachers and subsequent cadres in State;

(b) if so, Government's response thereto indicating the reasons for the delay in payment; and

(c) by when Government would make the said reimbursement to the State Government of Maharashtra?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The State Government of Maharashtra had requested for release of Central assistance of 80% of ₹ 1837.76 crores for payment of arrears for the period from 1.1.2006 to 31.03.2010, for implementation of revised pay scales to university and college teachers. The Government of Maharashtra has further informed that payment of arrears has actually been undertaken for ₹ 1892.72 crores.

(b) and (c) The Central Government has released ₹ 920.12 crores against its scheme of reimbursement of 80% of total additionality on implementation of revised pay scales to university and college teachers. Details in required proforma are awaited from State Government of Maharashtra regarding enhanced payment made by them.